

Parliament House Annexe

3132. DR. VASANT KUMAR PANDIT: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the total cost at which the Parliament House Annexe was got constructed and the authority by which this decision was taken;

(b) when this building was completed and handed over to C.P.W.D. and what is its annual maintenance cost;

(c) whether Government received complaints of embezzlement in the construction of this building and if so, whether the same were got investigated and found true;

(d) whether it is also a fact that basement to first floor of the building is air conditioned and the rest on which the staff is accommodated is not air conditioned; and

(e) by what time the whole building is proposed to be made air conditioned and if not, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) The booked expenditure upto end of March, 1977 is Rs. 3,73,29,506 including Department Charges). However, some bills are still outstanding. The total expenditure on the work is expected to be Rs. 3,75,00,000. Sanction for the amount was accorded by Lok Sabha Secretariat vide their letter No. 9/1/68-WG dated 19-8-1974.

(b) The building was completed on 15th December, 1975. Annual expenditure on maintenance is:—

Civil	..	Rs. 1,38,800
Horticulture	..	Rs. 70,303
Electrical	..	Rs. 1,82,706

(c) No, Sir.

(d) Yes, Sir.

(e) An additional estimate for Rs. 39.71 lakhs for air conditioning of the upper portions of the building has been submitted by Chief Engineer (Electrical), C.P.W.D. to Government for sanction. This is under examination.

स्लम प्रगृहों की किराया खरीद कीमत

3133. श्री महीपाल : क्या निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह स्लम प्रगृहों की कीमत के बारे में 23 अगस्त, 1976 के अतारंकित प्रश्न संख्या 1189 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली विकास प्राधिकरण विंग ने स्लम प्रगृहों के किराया खरीद मूल्य के बारे में इस बीच कोई निर्णय ले लिया है;

(ख) यदि हां, तो कालोनी-वार, विशेष रूप से रणजीत नगर कालोनी के लिए क्या मूल्य निर्धारित किया गया है, और

(ग) यदि भाग (क) का उत्तर नकारात्मक हो, तो बिलम्ब के क्या कारण हैं, जब कि किराया खरीद आघार पर इन प्रगृहों को आवंटित करने का निर्णय पहले ही लिया जा चुका है ?

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बख्त) : (क) जी, हां। कुछ मामलों में।

(ख) रणजीत नगर कालोनी के लिए मूल्य निर्धारित नहीं किया गया है उन कालोनीयों के सम्बन्ध में सूचना एकत्र की जा रही है जहां मूल्य निर्धारित कर दिये गये हैं।